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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.M.C. 5694/2023**

**FEROZ KHAN**

..... Petitioner

Through: **Mr.Zeeshan Diwan, Advocate  
(DHCLSC)**

versus

**STATE OF NCT OF DELHI & ANR.**

..... Respondents

Through: **Mr.Ritesh Kumar Bahri, APP for the  
State.  
Ms.Tanya Agarwal and Mr.Nikhil  
Srivastava, Advocates.**

**CORAM:**

**HON'BLE MR. JUSTICE AMIT BANSAL**

**ORDER**

**03.10.2023**

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1. Counsel appearing for the petitioner submits that the remaining co-accused are also in the process of filing petitions for quashing of the FIR.
2. At request, list on 12<sup>th</sup> January, 2024.
3. In the meanwhile, status report be filed.

**AMIT BANSAL, J**

**OCTOBER 3, 2023**

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